

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.741 of 2024

Sovit Kumar Saurabh Alias Shobhit Kumar Saurabh Alias Shobit Kumar Saurabh Son of Sri Uma Nath Sharma Resident of Mohalla- Bhagwan Bazar, Bharat Milap Chowk, P.S.- Bhagwan Bazar, District- Saran (Chapra).

... .. Appellant/s

Versus

Rashmi Kumari Wife of Sri Sovit Kumar Saurabh Alias Shobhit Kumar Saurabh Alias Shobit Kumar Saurabh Daughter of Late Ram Singar Sharma, Resident of Mohalla- Purbi (East) Gola Road, P.S.- Danapur, District- Patna.

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Manish Kumar No 13, Adv
For the Respondent/s : Mr. Ashish, APP

CORAM: HONOURABLE MR. JUSTICE BIBEK CHAUDHURI
and
HONOURABLE MR. JUSTICE CHANDRA SHEKHAR JHA
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE BIBEK CHAUDHURI)

12 02-04-2026

Heard the parties.

2. The respondent is absent though she was personally directed to appear today in Court chamber for amicable settlement.

3. The brother of appellant is present along with learned advocate appearing for appellant.

4. Learned advocate for the appellant has filed affidavit narrating the discussion that was held on 08.01.2026 between the learned advocate for the appellant and appellant personally on the court.

5. We have perused the averment and we did not find



any wrong statement therein.

6. In view of such circumstance, respondent is directed to appear personally, positively, on 09.04.2026 to submit as to whether she is ready to the proposal for one time settlement which may be fixed at the highest side to the tune of Rs. 32 lakhs subject to settlement between the parties.

7. Till disposal of this case learned Trial Court shall not proceed with the hearing of Sessions Case No. 809 of 2015 pending before learned concerned court, district- Patna.

(Bibek Chaudhuri, J)

(Chandra Shekhar Jha, J)

Sudha,S.Tripathi/-

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